

**ANNEXURE -1**

**Name of Corporate Debtor : M/s Albanna Engineering (India) Private Limited**

**Date of commencement of Liquidation : Dec 2,2021**

**List of stakeholders as on : Jan 6,2022 ( updated upto Mar 31,2023)**

**List of Secured Financial Creditors**

											<b>Amount (Rs)</b>					
		<b>Details of Claims Received</b>		<b>Details of Claim Admitted</b>												
<b>Sl no</b>	<b>Name of Creditor</b>	<b>Date of Receipt</b>	<b>Amount of Claim</b>	<b>Amount of claim admitted</b>	<b>Nature of Claim</b>	<b>Amount covered by security interest</b>	<b>Whether security int relinquished (Y/N)</b>	<b>Details of security interest</b>	<b>Amount covered by guarantee</b>	<b>% share in total amount of claims admitted</b>	<b>Amount of contingent claim</b>	<b>Amount of any mutual dues which may be set off</b>	<b>Amount of claim rejected</b>	<b>Amount of claim under verification</b>	<b>Remarks</b>	
1	Punjab National Bank	28-12-2021	6,09,44,983	5,35,15,489	Financial Loan	Yes	Y	Goods,book debts - missing	Personal guarantee	86	0	0	74,29,494		Note -1 /2	
2	Gosree Finance Ltd	30-12-2021	89,79,976	89,79,976	Financial Loan	Yes	Y	Book debts - missing	Personal guarantee	14	0	0	0	0	Note -2	
			<b>6,99,24,959</b>	<b>6,24,95,465</b>												
				<b>6,24,95,465</b>											<b>74,29,494</b>	<b>-</b>
<b>100% PAID IN LIQUIDATION</b>				<b>6,24,95,465</b>												

**Note:**

**Note-1: Relinquishment of security interest :** In the absence of secured assets ( goods and book debts which are not available /missing) for recovery the financial creditors do not seem to have any secured assets to recover other than personal guarantees.

M/s Punjab National Bank has in addition recovered from the corporate guarantee of 100% holding company of their CD in UAE an amount of Rs. 10.42 crores and adjusted from above loan. M/s PNB has informed in Liquidation that it has received Rs. 40 lacs as TDS refund which has also been adjusted from their dues.

Note 2: PNB Original claim has been reduced to the extent of some reimbursement of costs based on mutual discussions

**The FC's has been fully settled in Liquidation**